

**Dr. P. S. Deshmukh:** The rules are very clear. I do not think there is any distinction between a surplus area and a deficit area. The rules that have been evolved are acceptable to all the States—all the State Governments have accepted them.

**Shri B. S. Murthy:** Besides loans, what is the other assistance that is being given to those places which are annually subjected to erosion?

**Dr. P. S. Deshmukh:** Occasionally there are certain schemes which are intended to be worked out for such areas.

**Shri B. S. Murthy:** Who bears the cost of those schemes, may I know?

**Dr. P. S. Deshmukh:** Between the Centre and the State there are proportions laid down.

**Shri Jaipal Singh:** In the scheme that has been evolved regarding assistance to various States, may I know whether Government are following the priority list that was given out by the Arid Zones Conference held in this country about two years ago?

**Dr. P. S. Deshmukh:** I should like to have notice of that question.

एअर फ्रांस

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 श्री म० ला० द्विवेदी :  
 श्री राधा रमण :  
 श्री अ० क० गोपालन :  
 श्री भार.महा. कृष्टि मंत्रालय :  
 श्री हरिश्चन्द्र भाबुर :  
 डा० राम सुभग सिंह  
 \*३८. डा० क० ब० मेहनत :  
 श्री बाबुरेयी :  
 श्री सुपाकर :  
 श्री अ० डा० भाबुर :  
 श्री अक्षय दहान :  
 पंडित म० वि० भार्यव :  
 पंडित डा० ना० तिबारी :  
 श्री नवल प्रभाकर :

क्या परिबहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) २५ मई को लन्दन जाने वाले विमान से पांच भारतीय राष्ट्रजनों को उतार देने के सम्बन्ध में एअर फ्रांस के अधिकारियों से की गई पूछताछ के परिणामस्वरूप क्या कार्यवाही की गई है ।

(ख) क्या इस सम्बन्ध में फ्रांस सरकार से कोई लिखा पढी हुई है ; और

(ग) यदि हा, तो क्या, और, अब यह प्रश्न किस स्तर पर है ?

परिबहन तथा संचार मंत्रालय में राज्य मंत्री (श्री हुमायूँ कबीर) : (क) क्योंकि पूछताछ अभी तक जारी है इसलिये कोई कार्यवाही नहीं की गई ।

(ख) जी नहीं ।

(ग) सवाल ही नहीं उठता ।

**An Hon. Member:** In English.

**Shri Humayun Kabir:** I will give the reply in English also.

(a) No action has yet been taken as inquiries are still in progress.

(b) No, Sir.

(c) Does not arise.

श्री म० ला० द्विवेदी : क्या भारत सरकार ने एअर फ्रांस के अधिकारियों से कोई जवाब तलब किया है कि उन्होंने क्यों भारत के पांच नागरिकों को जहाज से उतार दिया ?

श्री हुमायूँ कबीर : जैसा कि मैं ने अभी बताया है, इस बारे में एन्क्वायरी चल रही है । लेकिन इस में भारतीय नागरिकों का इतना सवाल नहीं है । पांच पैसीजर्स को उतारा गया था । इस में कोई रेडियल सवाल नहीं है । अगर कोई रेडियल सवाल होता, तो इस मामले में दूसरे तरीके से कार्यवाही की जाती ।

श्री म० सा० द्विवेदी : एयर फ़ॉस के अधिकारियों ने इन पांच नागरिकों में ऐसी कौन सी बुराई पाई है कि उन को बहाज से उतार दिया गया और यात्रा करने से रोक दिया गया ? बाद में उन को यात्रा करने की इजाजत कब दी गई ?

श्री हुमायूँ कबीर : जो नागरिक जा रहे थे, उन्होंने खुद बताया कि उनके कपड़े बहुत मैले थे, और बहुत ताजीम के साथ उन को कहा गया था कि चूकि उन के कपड़े बहुत मैले हैं, इसलिये दूसरे पैसजर्ज को तकलीफ होगी। उन्होंने खुद ही मान लिया। उन्होंने यह अपने लत में लिखा है।

Mr. Speaker: I understand the substance of the question to be that there has been some discrimination. If it is merely a question of unloading some people and five persons have been sent down, I would not have admitted. It may happen anywhere; it may happen in our country also. The substantial portion is, why did it happen that all the five that were asked to get down were Indians. If the hon. Minister has got any information, let him give it. Otherwise there is no good trying to get over it.

Shri Humayun Kabir: May I answer the point raised by the hon. Speaker? If there had been any question of racial discrimination, the matter would have been entirely different. In every air carrier's contract there is a clause that if anyone is likely to cause offence to other passengers, the carrier has the right of requesting that passenger not to travel by that line or to make such changes in the dress or other department as may be required. In this particular case the lady in question—we have a photostat copy of the letter from the lady—she was very politely told that her children were dressed dirtily and were likely to cause inconvenience to other passengers. And she decided to go by another plane.

श्री म० सा० द्विवेदी : मैं यह जानना चाहता हूँ कि उन यात्रियों को बाद में लन्दन

जाने की इजाजत दी गई या नहीं और अगर दी गई, तो वे लन्दन कब गए।

Shri Humayun Kabir: According to the information available, they travelled the next day.

Shri A. S. Sarhadi: Is Government aware that this statement of the lady was taken under undue influence or some other means at the place of destination? Would the Government make an enquiry to find out if the statement was a free one or was given under some pressure or undue influence?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): Sir, may I say a word on this? I think it would be desirable not to discuss this matter here further, because it is still under enquiry. I do not say that I feel satisfied over the whole incident, but it might create difficulties for us if we pursue this matter in this House at the present juncture. I would therefore request the hon. Member not to pursue it just now till the enquiry has been fully completed.

Mr. Speaker: May I then suggest to the hon. Minister that after the enquiry is over, of his own accord he will make a statement in this House?

Shri Lal Bahadur Shastri: Yes, Sir.

Mr. Speaker: Very well, I will pass on to the next question.

Shri Jaipal Singh: Since the enquiry is still proceeding, may I refer to one material point which I think the hon. Minister should be in possession of? One is in regard to the fact that the lady was carrying four infants in one passport. I would like the Enquiry Officer to go into the whole question of passport, as to the age of the fourth child, because that will be very material.

Mr. Speaker: All relevant matters will be taken into consideration.

Shri M. L. Dwivedi: May I know if the hon. Minister will be pleased to

make a statement after the enquiry is completed?

Mr. Speaker: Yes, he has said so.

### Delhi Sewage Tank Tragedy

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 \*39. { Shri M. L. Dwivedi:  
 Pandit D. N. Tiwary:  
 Dr. Ram Subhag Singh:  
 Shri Radha Raman:  
 Shri A. K. Gopalan:  
 Shri Narayanankutty Menon:  
 Shri B. C. Kamble:  
 Shri Naval Prabhakar:

Will the Minister of Health be pleased to state.

(a) Whether the report of enquiry into the death of seven labourers in the sullage tank near the Coronation Pillar has been received by Government; and

(b) if so, whether a copy of the report will be laid on the Table of the Sabha?

The Minister of Health (Shri Karmarkar): (a) Yes, sir, the report was received with the comments of the Chief Commissioner on 11-7-57

(b) Government are examining the Report and the question will be considered after decisions are taken on the recommendations made in the Report

श्री म० ला० द्विवेदी : क्या यह सच है कि जिन वक्त इसमें पाच छ आदमी फस गये थे उम वक्त उनको निकालने में करीब-करीब आठ दस घंटे लगे ? यदि हा, तो मैं जानना चाहता हू कि इनको निकालने में इतनी देरी क्यों लगी ?

श्री कर्मकर : इसके अन्दर मान आदमी फस गये थे और उनको निकालने में मेरे खयाल से कोई १४ घंटे लगे । सबको निकालने में १४ घंटे नहीं लगे बल्कि आखिरी आदमी को निकालने तक १४ घंटे लगे ।

श्री न० ना० द्विवेदी : इतनी देर लगने का क्या कारण था ?

श्री कर्मकर : वे निकाले नहीं जा सकते थे । जो बाल भी वह २४ फुट की पक्की दीवार की भीर उसको तोड़ना बहुत मुश्किल था । इनलिये आर्मी की सहायता भी ली गई और तब जा कर निकाल सकना सम्भव हुआ ।

Shri Radha Raman: Pending the action proposed to be taken on the basis of the enquiry, may I know whether Government has taken any precaution with regard to the persons who are going into the tank to see that their life is not in danger?

Shri Karmarkar: So far as my information goes, after this incident, may have not gone into the tank if men are sent, we shall see to it that all possible precautions are taken.

श्रीमती ता कडवरी सिन्हा : मैं जानना चाहती हू कि क्या इस दुर्घटना के पहले भी कोई ऐसी दुर्घटना हुई थी, यदि हुई थी तो कब हुई थी और क्या कारण है कि इस तरह की दुर्घटनाओं को रोकने का पहल से ही कोई प्रबन्ध नहीं किया गया ?

श्री कर्मकर : जहां तक मेरा खयाल है, इस तरह की दुर्घटना पहले कभी नहीं हुई थी और इसके बाद भी कभी नहीं होगी, ऐसी मैं आशा करता हू ।

श्रीमती तारकेश्वरी सिन्हा : क्या मंत्री महोदय दृगकी अच्छी तरह से जानकारी करेंगे कि पहल कभी इस तरह की दुर्घटना नहीं हुई थी ?

Mr. Speaker: After the report is examined, I am sure it will be placed on the Table of the House

Mr. Sushila Nayar: May I know when this enquiry report was received, how much time has passed while it has been under consideration and how much more time is likely to be taken?

Shri Karmarkar: The report that was submitted to the Chief Commissioner is dated the 1st July. The report along with the Chief Commis-